

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :13/12/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1312- 11.00AM -11.05 A.M.

46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	745/2023	Jio Financial Services Ltd Vs. SEBI	anagram partners
Sub Matter(Disposed) : Misc. Application/0001142/2023				
Sub Matter(Disposed) : Misc. Application/0001063/2023				
Sub Matter : Misc. Application/0001064/2023				
	Misc. Application	1064/2023	Jio Financial Services Ltd-Stay Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				

812-ADMISSION -COURTCODE-OCTANTAO-AT11.06AM

2	SEBI Appeal	929/2023	Rajesh Tukaram Dambre Vs. SEBI	Corporate Pleaders Adv
Sub Matter : Misc. Application/0001201/2023				
Sub Matter(Disposed) : Misc. Application/0001202/2023				
Sub Matter(Disposed) : Misc. Application/0001203/2023				
5	Misc. Application	1201/2023	Rajesh Dambre-Exemption Vs. SEBI	Corporate Pleaders Adv
(Main Matter Number :SEBI Appeal/0000929/2023)				

816-ADMISSION-CODE-MADHAVPOWER-AT11.08AM

3	SEBI Appeal	949/2023	MADHAV POWER PRIVATE LIMITED Vs. SEBI	R V Legal Advocates
Sub Matter : Misc. Application/0001588/2023				
Sub Matter : Misc. Application/0001604/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1588/2023 (/0000)	MADHAV POWER PRIVATE LIMITED-STAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000949/2023)				
8	Misc. Application	1604/2023	MADHAV POWER PRIVATE LIMITED-EXEMPTION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000949/2023)				

365-ADMISSION-COURTCODE-SWANA0-AT11.10AM

4	SEBI Appeal	848/2023	PANCHAL SHANTI LAL Vs. SEBI	Agarwal and Dhanuka Legal Adv
Sub Matter :		Misc. Application/0001344/2023		
Sub Matter :		Misc. Application/0001260/2023		
Sub Matter :		Misc. Application/0001590/2023		
	Misc. Application	1260/2023	PANCHAL SHANTI LAL-Delay Vs. SEBI	Agarwal and Dhanuka Legal Adv
(Main Matter Number :SEBI Appeal/0000848/2023)				
	Misc. Application	1344/2023	PANCHAL SHANTI LAL-Exemption Vs. SEBI	Agarwal and Dhanuka Legal Adv
(Main Matter Number :SEBI Appeal/0000848/2023)				
	Misc. Application	1590/2023	SEBI DELAY IN REPLY Vs. PANCHAL SHANTI LAL	Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000848/2023)				

966-MAHEARING-COURTCODE-MAEXTENSION-AT11.17AM

5	Misc. Application	1616/2023	NSEIL-EXTENSION OF TIME Vs. Mr. Miranda Albert John	Nyaayam Associates
(Main Matter Number :SEBI Appeal/0000773/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.20AM</u>				
6	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) : Misc. Application/0000306/2022 Sub Matter(Disposed) : Misc. Application/0000307/2022 Sub Matter(Disposed) : Misc. Application/0000717/2022				
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI	Adv.Ramesh Singh Gogawat
(Main Matter Number :SEBI Appeal/0000611/2022)				
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI	JURIS LINK Advocates
(Main Matter Number :SEBI Appeal/0000612/2022)				
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000613/2022)				
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Singh Gogawat
Sub Matter : Misc. Application/0000792/2022 Sub Matter : Misc. Application/0000793/2022				
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
Sub Matter : Misc. Application/0000795/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000796/2022		
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVT LTD AND DORS Vs. SEBI	Joby Mathew and Associates
	Sub Matter :	Misc. Application/0001057/2022		
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
	Sub Matter(Disposed) :	Misc. Application/0001311/2022		
	Sub Matter(Disposed) :	Misc. Application/0001312/2022		
	Sub Matter(Disposed) :	Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
<u>392 DISPOSAL-COURT CODE-BROKER REGISTRATION-AT 11.25AM</u>				
7	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
	Sub Matter :	Misc. Application/0000413/2023		
	Sub Matter :	Misc. Application/0000780/2023		
	Sub Matter :	Misc. Application/0001014/2023		
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL OSWAL COMMODITIES BROKER PVT. LTD.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000182/2023)				
	SEBI Appeal	179/2023	IIFL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	Sub Matter :	Misc. Application/0000409/2023		
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000407/2023		
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
	Sub Matter :	Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
	Sub Matter(Disposed) :	Misc. Application/0000188/2023		
	Sub Matter :	Misc. Application/0000189/2023		
	Sub Matter :	Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN COMTRADE LIMITED Vs. SEBI	Bodhi Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000217/2023				
Sub Matter : Misc. Application/0000408/2023				
36	Misc. Application	409/2023	SEBI-DELAY IN REPLY Vs. IIFL COMMODITIES LIMITED	K Ashar and Co Alliance Law
(Main Matter Number :SEBI Appeal/0000179/2023)				
	Misc. Application	780/2023	SEBI DELAY IN ADD. REPLY Vs. NATIONALSPOT EXCHANGE LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000001/2023)				
	Misc. Application	920/2023	CNB COMMODITIES PRIVATE LTD-DELAY Vs. SEBI	RAVI PRAKASH ADV
(Main Matter Number :SEBI Appeal/0000660/2023)				
	Misc. Application	1014/2023	NATIONAL SPOT EXECHANGE LTD. DELAY IN REJOINDER Vs. SEBI AND ANR.	VAISH ASSOCIATES ADVOCATES
(Main Matter Number :SEBI Appeal/0000001/2023)				
<u>247DISPOSAL-COURTCODE-CAPITALAO-AT11.30AM</u>				
8	SEBI Appeal	44/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
Sub Matter(Disposed) : Misc. Application/0000071/2023				
Sub Matter(Disposed) : Misc. Application/0000300/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>657-ADMISSION-COURTCODE-CLIENTFUNDS-AT11.35AM</u>				
9	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI	Loknath Mishra Advocate
Sub Matter(Disposed) : Misc. Application/0000282/2023				
Sub Matter : Misc. Application/0000952/2023				
Sub Matter : Misc. Application/0000620/2023				
	Misc. Application	620/2023	SEBI DELAY IN REPLY Vs. M/S AUSTRAL COKE AND PROJECTS LTD AND ORS.	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000215/2023)				
<u>235-disposal-COURTCODE-JOINTINSPECTION-AT12.45PM</u>				
10	SEBI Appeal	431/2023	ARIHANT CAPITAL MARKETS LTD. Vs. NSEIL	Prakash Shah and Associates
<u>25-DISPOSAL-COURTCODE-RADHEAO-AT11.45AM</u>				
11	Misc. Application	445/2023	ASHISHBHAI PRAFULBHAI PATEL-DELAY Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
(Main Matter Number :SEBI Appeal/0000451/2023)				
	Misc. Application	446/2023	RADHE DEVELOPERS INDIA LTD.-DELAY Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
(Main Matter Number :SEBI Appeal/0000452/2023)				
	Misc. Application	448/2023	JIGAR HARSHADKUMAR SHAH-DELAY Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
(Main Matter Number :SEBI Appeal/0000453/2023)				

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	Misc. Application	449/2023	MADHUBEN PRAFULBHAI PATEL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2023)	Anish Kharidia - Viral Shah Company Secretary
	SEBI Appeal	451/2023	ASHISHBHAI PRAFULBHAI PATEL Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
Sub Matter :		Misc. Application/0000445/2023		
Sub Matter :		Misc. Application/0001095/2023		
	SEBI Appeal	452/2023	RADHE DEVELOPERS INDIA LTD. Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
Sub Matter :		Misc. Application/0000446/2023		
	SEBI Appeal	453/2023	JIGAR HARSHADKUMAR SHAH Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
Sub Matter :		Misc. Application/0000448/2023		
	SEBI Appeal	454/2023	MADHUBEN PRAFULBHAI PATEL Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
Sub Matter :		Misc. Application/0000449/2023		
	Misc. Application	1095/2023	SEBI DELAY IN REPLY Vs. ASHISH PRAFULBHAI PATEL (Main Matter Number :SEBI Appeal/0000451/2023)	MDP And Partners

928-DISPOSAL-COURTCODE-INSPECTION-AT11.50AM

12	SEBI Appeal	486/2023	NUVAMA CLEARING SERVICES LIMITED Vs. NSE CLEARING LIMITED	Wadia Ghandy and Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>231-DISPOSAL-COURTCODE-NONSUBMISSION - 11.50 A.M.</u>				
13	Misc. Application	767/2023	RiddiSiddhi Bullions Limited-STAY Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
(Main Matter Number :SEBI Appeal/0000583/2023)				
	SEBI Appeal	583/2023	RiddiSiddhi Bullions Limited Vs. The Multi Commodity Exchange Clearing Corporation	PDS LEGAL
Sub Matter(Disposed) : Misc. Application/0000766/2023				
Sub Matter : Misc. Application/0000767/2023				
Sub Matter : Misc. Application/0001105/2023				
	Misc. Application	1105/2023	RIDDISIDDHI BULLIONS LTD. DELAY IN REJOINDER Vs. M. C. E. C. C. LTD	PDS LEGAL
(Main Matter Number :SEBI Appeal/0000583/2023)				